


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.39/BB/2018	-	Admission	Rule 6 of I&B	M/s Festo India Pvt Ltd Vs SPM (India) Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	VIDUR NAIR	PETITIONER	
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**ORDER**

Matter is listed today for admission. Counsel for Operational Creditor is present.  
Office raised objections. For complying objections, list it on 15/02/2018.

  
Member (T)

  
Member (J)